

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 01

Excise Appeal No. 10868 of 2019

[Arising Out Of OIA-CCESA-AUDIT-SRT-VK-14-2018-19 Dated- 29/11/2018 passed by the Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Mohan Gupta

.....Appellant

Executive Director Of Ms Gupta Synthetics Ltd Plot No 28,
Survey No 259/1/1, Navneet Shah,,
Industrial Estate, Village: Dadra, Industrial Estate,
Village: Dadra, Industrial Estate, Village:
Dadra, Industrial Estate, Village: Dadra
Industrial Estate, Village: Dadra, SILVASSA
Dadra and Nagar Haveli

VERSUS

C.C.E. & S.T.-Daman

.....Respondent

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

APPEARANCE:

None appeared for the Appellant
Shri. P. Ganesan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 01.09.2025
DATE OF DECISION: 01.09.2025

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10731 of 2019.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi